

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 45

Dated Guwahati, the 27th September, 2018

The Principal Seat of the Gauhati High Court will remain closed from **15th October, 2018 to 28th October, 2018** on account of the Long Vacation.

The Officers and Staff of the Principal Seat will attend the office under Roster Arrangement i.e. 50% of the Officers and Staff will work in the 1st Part of the Vacation and the remaining 50% of the Officers and Staff will work in the 2nd Part of the Vacation (excluding Sundays, Saturdays and Gazetted Holidays) as mentioned below: -

WORKING DAYS DURING 1 ST PART OF THE VACATION	WORKING DAYS DURING 2 ND PART OF THE VACATION
15 th , 22 nd and 23 rd October, 2018	23 rd , 25 th and 26 th October, 2018

23rd October, 2018 will be **common working day** during the ensuing long vacation.

The Officers and Staff will attend office from 10 a.m. to 5 p.m. on "Vacation Court Days" and from 10 a.m. to 3 p.m. on "Other Working Days".

Limitation will not run during the Vacation.

Sd/- M.K. Kalita

REGISTRAR GENERAL i/c


Memo No. HC.III-37/2016/1354-1386/G, dated 27th September, 2018

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar (_____), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl, Itanagar Bench, Naharlagun for information and necessary action.
4. The Registrar, High Court of _____
5. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
6. The Secretary, High Court Bar Association Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
7. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
8. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
9. The Secretary, Bar Association, Dimapur.
10. The Secretary, Lawyers' Association, Guwahati.

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11. The Senior Govl. Advocate, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
12. The District & Sessions Judge, _____ Assam.
13. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Joint Registrar (Judl.) Gauhati High Court, Guwahati. He is requested to make necessary arrangement for holding Vacation Courts in Principal Seat as well as Permanent Benches.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
17. The Director, Law Research Institute, Gauhati High Court, Guwahati.
18. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
19. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
20. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
22. The P.S to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
23. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the notification in the website of Gauhati High Court.
24. The Admn. Officer (J)(_____), Gauhati High Court, Guwahati.
25. The Admn. Officer(J)(Establishment) is directed to prepare duty chart in respect of Roster Arrangement of Officers and Staff during the Puja Vacation immediately.
26. The Court Officer No.1 / No.2, Gauhati High Court, Guwahati.
27. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
28. Medical Officer, Guwahati High Court Medical Unit.
29. C.A. to the Registrar General, Gauhati High Court, Guwahati
30. The Court Manager, Gauhati High Court, Guwahati
31. The Chief Security Officer, Gauhati High Court, Guwahati
32. The Manager, Staff Canteen of the Gauhati High Court (Old Bldg), Guwahati / The Manager, High Court Canteen, Gauhati High Court(New Block), Guwahati.
33. The Notice Board, Gauhati High Court, Guwahati.


29/01/18
REGISTRAR GENERAL i/c
Gauhati High Court, Guwahati

